

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

14. M.A. 3898/2019
IN
C.P. 863/2019

CORAM: SHRI H.P. CHATURVEDI, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.03.2021**

NAME OF THE PARTIES: Charu Amritlal Kanani and Anr
V/S
Vako Seals Private Limited and ors
SECTION 241-244 OF COMPANIES ACT, 2013

ORDER

Mr. Nikhil Rajani, counsel for the respondent is present through virtual hearing. None appeared for the petitioner.

Counsel for the respondent seeks some more time for submitting the proposal for settlement. In view of this, the matter is simply adjourned to 26.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)